## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

**PETITION NUMBER** 

: CP/219/2017

NAME OF THE PETITIONER(S)

: VILVA PROPERTIES & DEVELOPERS LTD

NAME OF THE RESPONDENT(S)

: VARIAR BENEFIT FUND LTD

UNDER SECTION

: 73(4)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

## **ORDER**

Counsel for petitioner called but was absent. Post the matter on 12.01.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc